

श्री रामेश्वर टाडिया : क्या मैं जान सकता हूँ कि गवर्नमेंट इस किस्म की नुमायशों दूसरी जगहों पर जैसे अफगानिस्तान, बर्मा, नेपाल और पाकिस्तान में करने का विचार कर रही है ?

श्री सतीशचन्द्र : इसके बारे में एक स्टेटमेंट पहले हाउस की टेबुल पर रक्खा जा चुका है ।

Coir Industry

*385. Shri Kumaran: Will the Minister of Planning be pleased to state:

(a) whether Planning Commission have received any revised scheme from the Kerala State Government seeking increased allocation for the coir industry in the Second Five Year Plan; and

(b) if so, the steps taken thereon?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) Yes, Sir.

(b) The matter is under consideration in consultation with the Ministry of Commerce and Industry and the Coir Board. No final decision has been taken so far.

Shri Kumaran: May I know whether the Planning Commission while considering the question of more allocation will take into account the fact that the Coir Board demanded Rs. 2 crores for the development schemes but the funds allotted were only Rs. 17 lakhs for this purpose?

Shri L. N. Mishra: It is a fact that the State of Kerala was allotted a sum of Rs. 40 lakhs for the coir industry out of Rs. 100 lakhs meant for the whole Plan. The Government of Kerala first demanded Rs. 150 lakhs. Later they revised their demand and it has come to Rs. 246 lakhs. The Planning Commission advised the Government of Kerala to take up with the institutional financial agencies and after that the matter has been referred to the Coir Board and

the Ministry of Commerce and Industry.

Mine Accident in Rajupalle

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*386. { Shri E. M. Rao:
Shri T. B. Vittal Rao:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are aware that eleven persons were killed and seven others injured on the 29th September, 1957 when an accident took place in a barytes mine at Rajupalle Village (Cuddappah district of Andhra Pradesh);

(b) if so, the details thereof; and

(c) whether any investigations have been made in this connection and report submitted?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) While a gang of 21 persons was at work at the bottom of an open excavation, one of the sides consisting of 'morrum' and weathered rock collapsed. Eighteen persons were buried under the fall. Eleven of them were killed on the spot and the other seven were extricated alive.

(c) Yes.

श्री अबुसुबान राव : क्या माननीय मंत्री यह बताने की कृपा करेंगे कि लाइन इंस्पेक्टर और मैनेजमेंट की गलती की वजह से जो एक दीवार की दीवार उड़ गयी उसमें कितने घादमियों की जान गई और इसके लिये उन पर क्या ऐक्शन लिया जायेगा ?

श्री आबिद अली : मैं मरने वालों की तादाद तो बता चुका हूँ कि इतने मरे । माइन के मालिक और दो मिस्त्रियों जिनकी कि गलती से यह दुर्घटना हुई है उन पर मुकद्दमा चलाया जायगा ।

श्री अबुसुबान राव : जो लोग उस दुर्घटना के फलस्वरूप मारे गये हैं, उनके परिवारों के लिये कुछ आर्थिक सहायता की व्यवस्था करने का क्या कुछ इंतजाम किया गया है ?

श्री आशिष अली : जी हां, कायदे के सिद्धान्त से उनके सानधान वालों को मुआबिका मिलेगा ।

श्री राम सुभग सिंह : हाल में सानों में होने वाली दुर्घटनाओं की संख्या प्रतिवर्ष बढ़ती जा रही है और जहाँ जहाँ सदानें हैं वहाँ सब जगहों पर दुर्घटनायें हुई हैं तो क्या में जान सकता हूँ . . .

Mr. Speaker: Why all this preamble? What is the question? Hon. Members make it embarrassing to all sections by assuming certain facts. Is he to answer that preamble or the main question?

Dr. Ram Subhag Singh: The main question.

Mr. Speaker: He has not yet come to it.

Dr. Ram Subhag Singh: The question is: there has been a large increase in the mine accidents

Mr. Speaker: What is the question? The hon. Member is giving information

Dr. Ram Subhag Singh: I want to know whether the inspectorate which is existing for inspecting the mines is working properly or not.

Mr. Speaker: But he will say it is working properly. Naturally, if the hon. Member sits on that side, he would also say: "Certainly it is working properly". The question should be to elicit some information

Dr. Ram Subhag Singh: You may recall that some time back we had an half-an-hour discussion regarding the accident in Amlabad. It was because of the fault of the inspectorate that that big accident had occurred. Again, the accident which has now occurred is not also a small accident. So, I would like to know what measures have been taken to improve the inspection of the mines, so that such accidents may not occur in the future.

Mr. Speaker: That is a different question.

Dr. Ram Subhag Singh: No, that is the main question.

Mr. Speaker: Even that will consist of a number of recommendations.

श्री आशिष अली : माननीय सदस्य ने तीन सवाल पूछे हैं । पहले के बारे में मेरी भ्रम यह है कि माइन्स कायदे में काफी फेर बदल किये गये हैं । दूसरा सवाल इन्स्पेक्टोरेट के बारे में था, तो उन की संख्या बढ़ाई गई है और अब ज्यादा अच्छी जांच हो रही है । तीसरे, आप ने फरमाया कि इन घटनाओं की संख्या बढ़ी है । मेरी भ्रम यह है कि यह सही नहीं है उन की संख्या बहुत घटी है ।

Shri T. B. Vittal Rao: The manager and the supervisory staff are going to be prosecuted. May I know for violation of which provisions of the Mines Act the prosecution is going to be launched against them?

Shri Abid Ali: Non-appointment of a competent person as manager, not maintaining proper registers for employment and daily attendance, employing young persons below the age of fifteen, and other negligence.

Shri T. B. Vittal Rao: May I know when this mine was last inspected before this accident occurred?

Shri Abid Ali: Notice.

Evacuee Lands

*387. **Shri Ajit Singh Sarhadi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that there is a general complaint that the Revenue Records that are being received from the Government of Pakistan pertaining to lands in Sind are incorrect in material particulars and do not compare correctly with authentic and attested copies in possession of several displaced persons from Sind; and

(b) if so, whether Government have considered the possibility of having a